

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-07-2024 AT 10:30 AM**

**CP No. 38/2006
TP No. 07/HDB/2016
AND
IA (CA) No. 190/2024 in CP No. 38/2006
TP No. 07/HDB/2016
u/s. 397/398 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Vijay Kumar Goyal & 3 Others

...Petitioner

AND

Krishna Metal Industries Pvt Ltd & 4 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

It is brought to the notice of this Tribunal by Mr Mallikarjun, Auditor that his name is not printed in the cause list. The Court Officer is directed to hence forth print the name of the Auditor in the cause list.

IA (CA) No. 190/2024

Mr Mallikarjun, Auditor present through Video Conference.

This being an application filed by the Auditor to take Second Progress report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)